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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No.839 of 2011
Cuttack this the 4th day of February, 2013

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL)

Harihara Mishra,
Aged about 61 years,
Son of Gajendra Mishra,
Qrs. No.A/253,
Sector-4,
PO-Rourkela-02,
PS-Sector-3,
Dist.Sundergarh (Orissa).

...Applicant
(By Advocates:Mr.Biswajit Nayak)

-VERSUS-

Steel Authority of India Ltd.,
Rourkela Steel Plant,
Rourkela represented through its-

1. Managing Director
having its works and office at Rourkela,
PO-Rourkela-769011,
PS-Tangarpali,
Dist-Sundargarh,
Orissa
2. Managing Director,
SAIL,
Rourkela Steel Plant,
Rourkela,
At-Rourkela,
PO-Rourkela-769011,
PS-Tangarpali,
Dist-Sundargarh,
Orissa
3. Asst. General Manager (PL) IR, R & PIS, SAIL,
Rourkela Steel Plant,
Rourkela

Alex —

At Rourkela,
PO-Rourkela-769011,
PS-Tangarpali,
Dist-Sundargarh,
Orissa

...Respondents

(By Advocates: M/s.J.Patnaik, B.Mohanty & T.K.Patnaik, Sama Patnaik, Mrs.B.S.Rayaguru)

O R D E R (Oral)

MR.A.K.PATNAIK, MEMBER(I):

Shri T.K.Patnaik, Assisting Counsel of Shri J.Patnaik, learned Senior Counsel appearing on behalf of Respondent-SAIL has filed an affidavit dated 18.11.2012 stating therein that the prayer made by the applicant in the O.A. has been granted by making payment of Rs.53,775/- towards VR Compensation and therefore, there is nothing more to be adjudicated in the matter.

2. None has appeared for the applicant. In view of this, I do not feel it proper to keep the matter pending any further.

3. For the reasons aforesaid, the O.A. is disposed of for having become infructuous. No costs.

A.K.PATNAIK
(A.K.PATNAIK)
MEMBER (JUDL.)